

1	2	3	4	5	6	7	8
<b>Gram</b>				<b>Tur</b>			
Delhi	15.00	15.00	-	Delhi	30.00	30.00	-
Mumbai	18.00	18.00	-	Mumbai	34.00	34.00	-
Calcutta	18.00	16.00	- 2.00	Calcutta	32.00	32.50	+ 0.50
Madras	15.00	15.00	-	Madras	32.00	32.00	-
<b>Sugar</b>				<b>Groundnut Oil</b>			
Delhi	15.50	15.00	- 0.50	Delhi	50.00	50.00	-
Mumbai	14.00	13.80	- 0.20	Mumbai	44.00	44.00	-
Calcutta	15.60	15.50	- 0.10	Calcutta	56.00	56.00	-
Madras	14.50	14.00	- 0.50	Madras	41.00	41.00	-
<b>Mustard Oil</b>				<b>Vanaspati</b>			
Delhi	37.00	39.00	+ 2.00	Delhi	42.00	42.00	-
Mumbai	46.00	46.00	-	Mumbai	44.00	44.00	-
Calcutta	37.00	38.00	+ 1.00	Calcutta	45.00	45.00	-
Madras	45.00	45.00	-	Madras	45.00	42.00	- 3.00
<b>Tea (Loose)</b>				<b>Potatoes</b>			
Delhi	76.00	76.00	-	Delhi	8.00	7.00	- 1.00
Mumbai	84.00	84.00	-	Mumbai	9.00	9.00	-
Calcutta	80.00	80.00	-	Calcutta	5.50	6.00	+ 1.50
Madras	112.50	112.50	-	Madras	8.00	8.00	-
<b>Salt (packed)</b>				<b>Onions</b>			
Delhi	5.00	5.00	-	Delhi	5.00	5.00	-
Mumbai	5.00	5.00	-	Mumbai	6.50	6.50	-
Calcutta	5.00	5.00	-	Calcutta	5.50	6.50	+ 1.00
Madras	4.50	4.50	-	Madras	5.00	5.00	-

### Crushing of Sugarcane

986. SHRI UDAYSINGRAO GAIKWAD : Will the Minister of FOOD be pleased to state :

(a) whether some crushing period of sugarcane has been fixed for States/Union Territories where sugar factories exist.

(b) if so, the details thereof State/Union Territory-wise.

(c) whether crushing period of sugarcane has been extended in some States/Union Territories.

(d) if so, the names of such States/Union Territories.

(e) whether despite extension of period, huge stock of sugarcane is still lying un-crushed.

(f) if so, the details thereof, State/Union Territory-wise.

(g) whether the Government propose to provide some compensation to farmers and labourers working in sugar factories, and

(h) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). Government had notified the 'Appointed Day' for commencing crushing for the sugar year 1995-96 as follows :

States	Appointed Day
Maharashtra, Gujarat, Karnataka Tamil Nadu, Pondicherry, Andhra Pradesh & Madhya Pradesh	15th November
West UP, Central UP, Rajasthan Punjab, Haryana, Goa, & Kerala.	30th November
East UP, Bihar, West Bengal, Orissa, Assam, and Nagaland.	15th December

(c) and (d). No, Sir. Government notify the date for commencement of crushing only. The period of crushing continues till the cane is available with the sugar factory.

(e) and (f). As per available information the quantity of sugarcane crushed during the season 1995-96 upto

31.5.96 was about 1505 lakh tonnes as against 1476 lakh tonnes during the entire season of 1994-95 (October 94 - September 95). 101 sugar factories in the country were working, as on 1.7.96.

(g) and (h). No such proposal is under consideration.

#### Child Labour

987. SHRI RAMESHWAR PATIDAR :  
SHRIMATI SHEELA GAUTAM :

Will the Minister of LABOUR be pleased to state :

(a) whether some foreign countries have offered assistance to overcome the problem of child labour in the country;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps proposed to be taken by the Government to tackle this problem?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) and (c). Do not arise in view of the reply at (a) above.

(d) Government is presently engaged in the task of progressively removing 2 million children from work in hazardous occupations and diverting them to education through the National Child Labour Projects (NCLPs) Scheme. Presently, 76 NCLP Projects are under implementation covering over 1.5 lakh children withdrawn from hazardous employments. The children covered under the NCLP Scheme are provided non-formal education, vocational training, supplementary nutrition, health care and stipend etc.

It is also proposed to converge the programmes of different Government Agencies like ICDS, IRDP etc. in child labour endemic areas for the benefit of families of child labourers. A comprehensive Circular in this regard has been adopted by the National Authority for Elimination of Child Labour titled "Circular on Identification Release and Rehabilitation of Child Labour". This has been sent to all the State Governments for adoption and follow-up.

State Governments have also been advised to rigorously enforce the Child Labour (Prohibition and Regulation) Act, 1986.

#### Export of Sugar

988. SHRI PRABHU DAYAL KATHERIA :  
SHRI MADHAVRAO SCINDIA :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have decided to export sugar during the current year; and

(b) if so, the quantum of sugar that is available for export and how much is proposed to be exported

indicating the countries to which it is to be exported and the terms of the exports?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The Government have allowed export of sugar in the sugar season 1995-96. It is not possible to say at this stage how much total quantity of sugar will be exported by the end of the sugar season 1995-96, to which destinations, and at what price. So far, beginning August, 1995 onwards 5.94 lakh M/T/9.11 lakh M/T has already been exported/contracted for export. The export destination countries are mainly Indonesia, Sri Lanka, Russia, Pakistan, Bangladesh, France, Yemen, U.S.A. etc.

The export price has ranged from US \$ 342.00 M/T F.O.B. (S) to US \$ 385.00 per M/T F.O.B. (S) for export to World free market and from Rs. 11650/- per M/T F.O.B. (S) to Rs. 12800/- per M/T F.O.B. (S) for export to Russia.

[Translation]

#### Telephone Division Offices

989. SHRI MAHESH KUMAR M. KANODIA :  
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Telecom Division Offices set up during the last three years, State-wise, District wise; and

(b) the number of Telecom Division proposed to be set up during 1996-97, State-wise, District-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Total Number of Telecom Divisions (now called Telecom Distts.) set up in States/ Distts. during the last three years is as given below :

Year	No. of T.D.Es
1993-94	Nil
1994-95	21
1995-96	14

State-wise and District-wise details are enclosed vide Annexure.

(b) This depends upon the growth of the network of different Districts in various States. So far, during 1996-97, following 5 TDEs have been set up :

Name of State	Name of TDE/District
West Bengal	Birbhum (Suri)
U.P.	Barabanki Etah Raebareilly Lakhimpur Kheri